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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

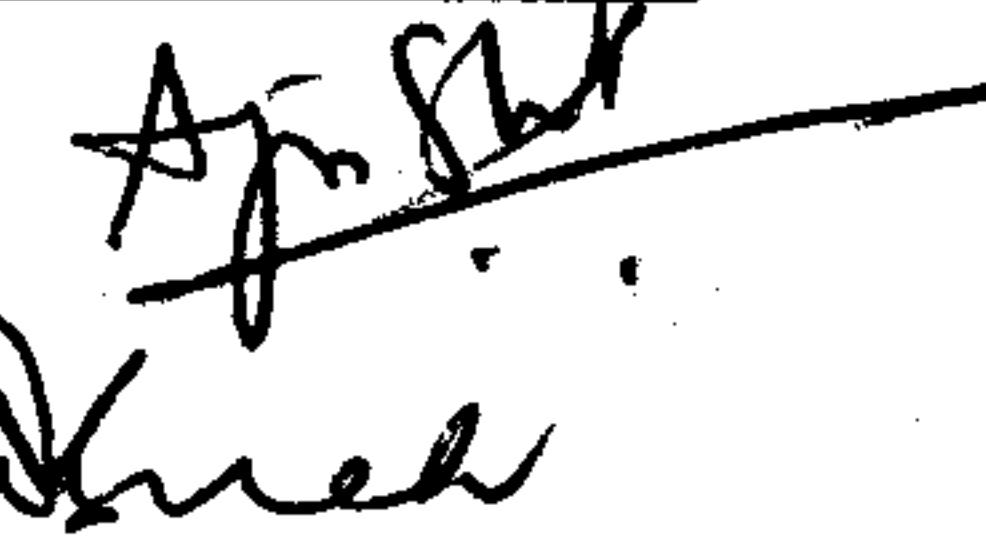
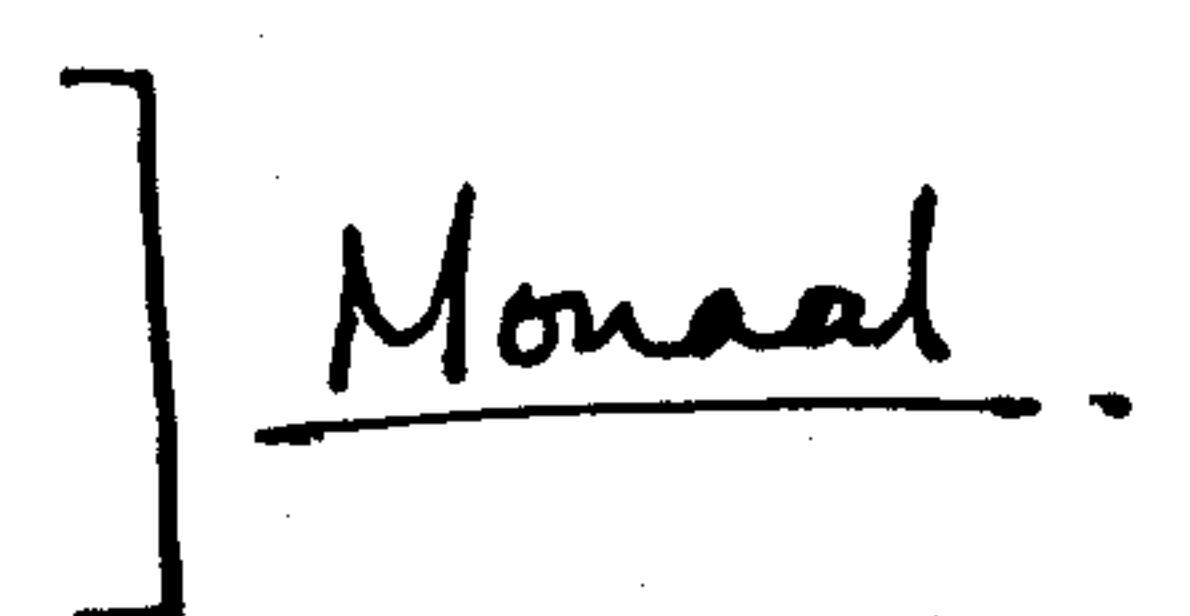
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company: **Ganpatbhai K. Patel**

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

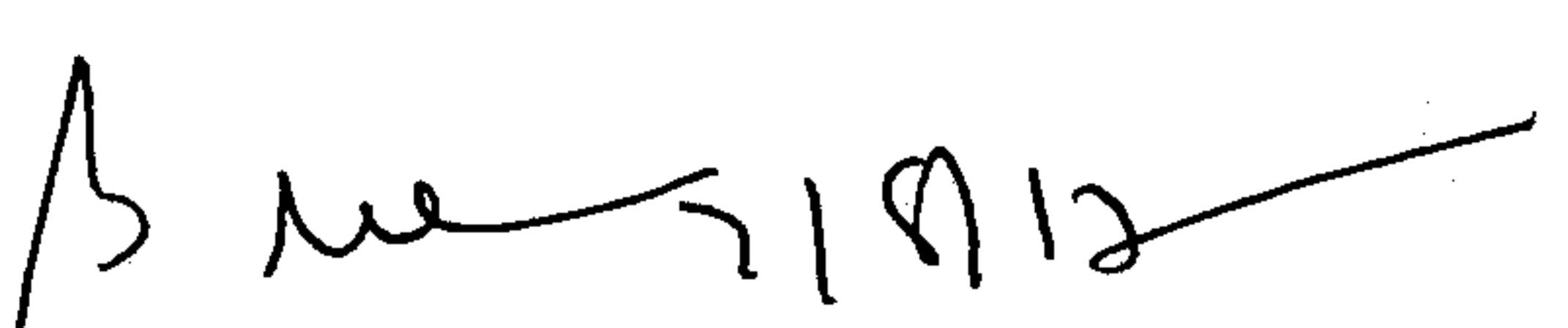
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth HITESH BUCH	Adv. & Solium PCS	Respondents R 1 to 5	
2.	SAURABH N. SOPARKAR	SENIOR ADVOCATE	APPLICANT	
	MONAAL J. DAVAWALA	ADVOCATE	APPLICANT	

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Monaal Davawala present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Respondent No. 1 to 5.

Heard Arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents in IA 54/2017.

Orders in IA 54/2017 reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of August, 2017.